

| (1) | (2) | (3) |
|-----------------------------|--|------------|
| MULTI-STATE PROJECTS | | |
| | 1. National Seeds Project I | IBRD |
| | 2. Integrated Cotton Development Project | IDA |
| | 3. National Seeds Project II | " |
| | 4. NCDC-I | " |
| | 5. NCDC-II | " |
| | 6. Inland Fisheries | " |
| | 7. Cashewnut Project | " |
| | 8. Composite Agricultural Extension | " |
| | 9. Fertiliser Promotion | US AID |
| | 10. NDDDB Oilseeds Project | Canada Aid |
| | 11. Supplementary, Nutrition Programme for pre-school children, pregnant women and Nursing Mothers | WFP |
| | 12. Duck & Rabbit Breeding | FAO/TCP |
| | 13. Olives & Pistachio Production Research & Technology | FAO/TCP |
| | 14. Integrated Watershed Management Planning & Monitoring | FAO/TCP |

**STATEMENT CORRECTING REPLY TO
USQ NO. 7377 DT 15.4.1983 RE : MISAP-
PROPRIATION OF EXCISE DUTY
BY EXCISE EMPLOYEES**

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI PAT-
TABHI RAMA RAO) : In the sixth line
of reply to parts (a) and (b) of the above
Question, the words "with the banks" may
be omitted. This is being done for the
reason lest these words create a wrong
impression. Though the amount of excise
duty is deposits in the bank, the account
of such deposits and the debits is main-
tained by the manufacture in a record
known as the Personal Ledger Account.

12 Hrs.

PAPERS LAID ON THE TABLE

**Notifications under National Cadet
Corps Act, 1948**

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI K.P.
SINGH DEO) : I beg to lay on the table

A copy each of the following Notifica-
tions (Hindi and English Versions) under
sub-section (3) of section 13 of the National
Cadet Corps Act, 1948 :—

- (1) The National Cadet Corps Rules, 1948 published in Notification No. 289 in Gazette of India dated the 19th February, 1949 with amendments incorporated upto 1st May, 1982.
- (2) The National Cadet Corps (Girls Division) Rules, 1949 published in Notification No. S.R.O. 451 in Gazette of India dated the 18th March, 1950 with amendments incorporated upto 7th December, 1977.

(Placed in Library See No. LT—6580/83)

**Annual Report of and Review on the Working
of Handloom Export Promotion Council,
Madras for 1980-81, Cotton Textiles
Export Promotion Council, Bombay
for 1980-81 and 1981-82, Export
Promotion Council for Finished
Leather and Leather Manu-
facturers, Kanpur, for
1980-81, etc.**

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRIMATI
RAM DULARI SINHA) : I beg to lay on
the table

- (1) (i) A copy of the Annual Report
(Hindi and English versions) of